THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) Already certain items are reserved for exclusive development in the small scale sector so as to give protection to them. A number of products are also reserved for exclusive purchase from the Small Scale Sector under the Central Government purchase programme.

t [RAILWAY BRIDGE ON OLD ROHTAK ROAD (DELHI)

पुरानी रोहतक रोड (दिल्ली) पर रेल का पुल

700. **डा० भाई महावीर** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि किशनगंज रेलवे स्टेशन (दिल्ली) के पूर्व में पुरानी रोहतक रोड पर एक रेल का पुल है जिस के नीचे निकास केवल 10 फुट 8 इंच है जिस के परिणामस्वरूप बसों व ट्रकों को उस के नीचे से निकलने में बड़ी कठिनाई होती है और जिसके कारण कई दुर्घटनायें भी हो चुकी हैं ;

(ख) क्या यह भी सच है कि पुल को ऊंचा करने के लिये उस क्षेत्र की जनता बहुत समय से मांग कर रही है; और

(ग) यदि हां, तो इस प्रकार के सार्वजनिक खतरे को दूर न करने के क्या कारण हैं ?

700. DR. BHAI MAHAVIR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there is a railway bridge on the Old Rohtak Road to the east of Kishanganj Railway Station (Delhi) which has a Clearance of only 10 feet 8 inches, as a result of which buses and trucks find it very difficult to pass under it, resulting in a number of accidents;

(b) whether it is also a fact that the people of the area have been demanding since long that the height of the bridge be raised; and

(c) if so, what are the reasons for not removing a public hazard of this type ?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) जी हां; लेकिन दिल्ली परिवहन की बसे पुल के नीचे से निकल जाती हैं।

(ख) जी हां।

(ग) चूंकि यह पुल दिल्ली किशनगंज यार्ड के निकट स्थित है, इसलिए इसे ऊंचा करना व्यावहारिक नहीं है। गार्डर भी 'थ्रू" किस्म के हैं, इसलिए गार्डरों के डिजाइन में किसी प्रकार का हर-फेर करके निकास को अधिक बढ़ाना सम्भव नहीं है।

f[THE MINISTER OF RAILWAYS (SHRl C. M. POONACHA) : (a) Yes; but the Delhi Transport Undertaking buses are just able to pass under the bridge.

(b) Yes.

(c) As the bridge is situated close to Delhi Kishanganj Yard, it is not feasible to raise the bridge. The girders are also of through type and as such it is not possible to increase the clearance appreciably by any change in the design of the girders.]

सराय रोहिल्ला स्टेशन के निकट उपरिपुल

701. **डा० भाई महावीर** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 31 जनवरी, 1962 को रेलवे बोर्ड ने भारतीय जन संघ के किशनगंज मंडल के मंत्री को सूचित किया था कि रेलवे सराय रोहिल्ला स्टेशन के पश्चिम में नई रोहतक रोड और पुरानी रोहतक रोड के क्रासिंग पर एक उपरिपुल बनाने के लिये तैयार है बशर्ते कि दिल्ली प्रशासन उस पर होने वाले खर्च का अपना अंश देने को तैयार हो ;

(ख) क्या यह भी सच है कि दिल्ली नगर निगम ने इस कार्य के लिये खर्चा करने का निर्णय करके 21 सितम्बर, 1967 को टेण्डर भी मांग लिये परन्तु रेलवे की ओर से इस काम को करने की अनिच्छा दिखाई जा रही है ; और

(ग) यदि हां, तो इस के क्या कारण हैं ?

t[ ] English translation.

f[OVERBRIDGE NEAR SARAI ROHILLA STATION

701. DR. BHAI MAHAVIR : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Railway Board had informed the Secretary of the Kishanganj Mandal of Bharatiya Jana Sangh on the 31st January, 1962, that the Railways were prepared to construct an overbridge at the crossing of the New Rohtak Road and Old Rohtak Road to the West of Sarai Rohilla Railway Station, Delhi provided that the Delhi Administration were ready to pay their share of the expenditure thereon;

(b) whether it is also a fact that the Delhi Municipal Corporation decided to incur the expenditure on this work and invited tenders in this regard on the 21st September, 1967 but the Railways are now showing their disinclination to undertake this work; and

(c) if so, what are the reasons therefor ?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) जी हां।

(ख) और (ग) करार के अनुसार पहुंच मार्गों की पूरी लागत दिल्ली नगर निगम द्वारा वहन की जाती है जबकि पुल खास की लागत रेल प्रशासन और नगर निगम दोनों द्वारा वहन की जायेगी। जैसे ही नगर निगम द्वारा पूरी योजना, जिसमें मल लाइनों, पानी पाइपों और, नालियों के स्थान का पुनर्निर्धारण शामिल है को अंतिम रूप दिया जायेगा, रेलवे अपनी ओर से पुल खास के निर्माण का काम हाथ में ले लेगी। रेलवे के चालू वर्ष के बजट में इस काम के लिए एक लाख रुपये की रकम रखी गयी थी, लेकिन उसे अभ्यर्पित किया जा रहा है क्योंकि दिल्ली नगर निगम से ऐसी अनुमोदित योजना, जिसमें सभी सेवाओं के स्थान का पुनर्निर्धारण शामिल हो, न मिलने के कारण यह काम शुरू नहीं किया जा सकता।

f[THE MINISTER OF RAILWAYS SHRI C. M. POONACHA) : (a) Yes.

(b) and (c) As per agreement, the cost of approaches is to be borne entirely by the Municipal Corporation of Delhi while the cost of bridge proper is to be shared between the Railway and the Municipal Corporation. The Railways on their part will undertake the work on bridge proper as soon as the whole scheme including the relocation of sewer lines, water pipe lines and drains has been finalised by the Delhi Municipal Corporation. Provision of Rs. 1 lakh was kept in the current year's railway budget but is being surrendered as the work cannot be started in the absence of an approved Plan incorporating the details of relocation of all services from the Municipal Corporation, Delhi.]

TEXTILE MILLS IN MADRAS

702. SHRI M. R. VENKATARAMAN:
SHRI K. P. SUBRAMANIA MENON:

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Textile Mill owners in Madras State are deliberately closing their mills to pressurise the workers to accept wage cut and increased work load ;

(b) if so, whether Government have made any enquiries into the matter ;

(c) if so, what are the findings thereof; and

(d) what action has been taken in the matter ?

THE DEPUTY "MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHAMMAD SHAFI QURESHI) : (a) No, Sir.

(b) to (d) Do not arise.

COMMITTEE ON TEXTILE MILLS IN MADRAS STATE

703. SHRI M. R. VENKATARAMAN:
SHRI K. P. SUBRAMANIA MENON :

Will the Minister of COMMERCE be pleased to state :

f [ ] English translation.